

which would produce synthetic rubber and may I also know how the prices of synthetic rubber compare with natural rubber.

Shri Kanungo: There are no factories. The first factory is going into production and it will be on stream in a month's time. All those questions do not arise now.

श्री भक्त दर्शन : मेरे इसी प्रकार के एक प्रश्न के उत्तर में कुछ समय पहले माननीय मंत्री जी ने बतलाया था कि बरेली में जो कृत्रिम रबर का कारखाना है उसमें अभी ट्रायल प्रोडक्शन हो रहा है । मैं जानना चाहता हूँ कि पक्की तौर पर मे प्रोडक्शन कब शुरू हो जायेगा ?

श्री कानूनगो : वही जो जवाब में बतलाया था कि अभी ट्रायल प्रोडक्शन वहाँ हो रहा है । और एक महीने में प्रोडक्शन ठीक शुरू हो जायेगा ।

Issue of Industrial Licences

*1167. **Dr. Sarojini Mahishi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of industrial licences issued during 1962-63 for new undertakings; and

(b) the industries wherein the full targeted capacity of the Third Plan has already been licensed?

The Minister of Industry (Shri Nityanand Kanungo): (a) 456.

(b) A statement giving the information is laid on the Table of the House. [Placed in the Library. See No. LT-1284/63].

Dr. Sarojini Mahishi: The statement laid on the table of the House shows that licences have been issued to 46 new undertakings. If these licences are issued in addition to the licences issued for the expansion of these industries, may I know whether the additional output in newsprint will be in a position to help the Government

to revise the restriction on the supply of newsprint?

Shri Kanungo: Most of the licences are in the process of implementation. The demand is growing in the meantime. Every six months we take a review of the capacity installed and the demand and then we put certain lines of production not open to licensing and certain others open to licensing.

Dr. Sarojini Mahishi: The licences for the full targeted capacity of the Third Five Year Plan have already been issued to some industries. May I know what steps are being taken by the Government to supplement the shortage and the technical knowhow and other raw materials which are necessary for expediting production?

Shri Kanungo: Whenever adequate capacity has been licensed, we always review it from time to time and try to see that the capacity comes upto the production as quickly as possible.

श्री तुलसीदास जाधव : यह जो लाइसेंस दिये जाते हैं इंडस्ट्रीज के लिये वे इस लिये दिये जाते हैं कि सब जगहों पर उन का फैलाव हो, उन का सही बटवारा हो, या कि कहीं कम दिये जाते हैं और कहीं ज्यादा दिये जाते हैं ?

12-00 hrs.

श्री कानूनगो : हमारी पॉलिमी डिसेंट्रलाइजेशन की है और जो बैकवार्ड एरियाज़ हैं उन पर ख़ाम तौर से ध्यान दिया जाता है, लेकिन It depends upon industries. Certain locations may not be convenient for certain industries.

Shri Joachim Alva: May I know why licences were granted for the three items 19, 26 and 44—fluorescent tubes, caustic soda and soap, especially soap?

Shri Kanungo: Because the demand was growing up.

Shri Bhagwat Jha Azad: May I know if it is a fact that in the licences

given in 1962 and 1963, most of them have been issued to a few firms which are old houses and new entrants are very few?

Shri Kanungo: This question has been answered. The full list is before the House, before the public.

Shri Bhagwat Jha Azad: Not of 1963; we want to know from the Minister.

Shri Kanungo: 1962-1963 figures were given to the House by the Prime Minister.

Shri Iqbal Singh: How many licences have been issued to new entrants?

Shri Kanungo: That has been placed before the House by the Statement of the Prime Minister—I forget the date—on 27th, I think.

Shri S. M. Banerjee: The hon. Prime Minister, in reply to a Calling Attention Notice stated that out of 4000 licences issued 153 or 164 were issued to 6 big business houses. What is the money value of these 3700 and what is the value of 163?

Shri Kanungo: I have not got the figures.

Mr. Speaker: The question hour is over.

Shri S. M. Banerjee: I want your protection. This question has been evaded in this House.

Mr. Speaker: Order, order, now. If the hon. Member could write to me, I will pass it on and get the information.

Shri S. M. Banerjee: One question should be allowed. This is important.

Mr. Speaker: I am asking him, if he wants that information, he can write to and I will get that information. What else can I do?

Shri S. M. Banerjee: You are so good to us.

Mr. Speaker: I expect reciprocity also.

SHORT NOTICE QUESTIONS

स्वीडन के साथ व्यापार करार

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S. N. Q. ११. { श्री महानन्द :
श्री नरसिंहन् रेड्डी :
श्री सेन्नियान :
श्री राजाराम :

क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में स्वीडन के साथ एक द्विपक्षीय व्यापार-करार पर हस्ताक्षर किए गये हैं ;

(ख) यदि हां, तो इस करार के अन्तर्गत कौन सी वस्तुएं मंगायी जायेगी ,

(ग) क्या कुछ बिजली का सामान और ड्रिलिंग उपकरण भी जो भारत में बनाए जाते हैं, मंगाये जाने का विचार है; और

(घ) यदि हां, तो इस के क्या कारण हैं और इस पर कितनी विदेशी मुद्रा खर्च होगी ?

Mr. Speaker: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a bilateral trade agreement has recently been signed with Sweden;

(b) if so, what items are to be imported under this agreement;

(c) whether certain electrical goods and drilling equipment, which are manufactured in India are also proposed to be imported; and

(d) if so, the reasons therefor and the foreign exchange involved?

Ultimately the Speaker has to put the question.

Shri Hem Barua: On a point of order, Sir, the Speaker cannot put the question.

Mr. Speaker: I have not put the question. The Member's voice could